हिल्ली के कुछ राष्ट्रीयकृत बँकों में धीखाधडी का पता लगना

1227 श्री शंकर दयाल सिंह है क्या किस मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि दिल्ली के कुछ राष्ट्रीयकृत बैंकों में जाली ड्राफ्टों भीर अन्य धोखाधड़ियों के मामलों का पता चला है; और
- (ख) यदि हां, तो कित-किन बैंकों के विरूद्ध भ्रष्टाचार के ऐसे मामले दर्ज किये गये हैं ग्रीर सरकार ने उन पर क्या कार्यवाही की है?

वित्त मंत्रालय में राज्य मंत्री (श्री इलकोर सिंह): (क) ग्रौर (ख) सूचना एकत्र की जा रही है ग्रौर सभा पटल पर रख दी आयेगी।

Action Plan to check Ganja cultivation

1228. SHRI S. MADHAVAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that an action plan to check ganja cultivation was prepared and, if so, what are the details thereof;
- (b) whether Kerala Government have submitted a ten year action plan to prevent ganja cultivation and, if so, what are the details thereof;
- (c) what steps have been taken to modernise the Central Narcotics Bureau;
- (d) what are the places where ganja is grown and ganja oil produced;
- (e) what is the number of raids on ganja plantations conducted during the year 1991-92 and what is the outcome of those raids;
- (f) whether ganja plants were destroyed during these raids?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESH WAR THAKUR): (a) Cultivation of the cannabis plant fo_r production of Ganja for any purpose other than medical and scientific use has been prohibited. Action is taken to destroy cannabis cultivation whenever it comes to notice.

- (b) Kerala Government submitted a scheme for destruction of Ganja cultivation in Kerala during the period 1992-93 to 2001-2002. The scheme which was received by Government in April 1992, has been examined and referred back to the Kerala Government for suitable changes.
- (c) The Narcotics Control Bureau has undertaken a programme of computerisation and modernisation of its communication set up. Training programmes have also been undertaken to upgrade the skills of law enforcement agencies.
- (d) Reports of illicit cultivation of cannabis have been received from some parts of Tamil Nadu, Karna taka, Kerala, Andhra Pradesh, Uttar Pradesh and Manipur.
- (e) and (f) During the year 1991-92 as many as 31 operations against illicit cannabis cultivation in the various parts of the country were conducted as a consequence off which 1336 acres of such cultivation with potential yield of over 1937 tonns were reportedly destroyed by various drug law enforcement agencies.

Seizure of Heroin in Bombay

- 1229. SHRI S. MADHAVAN: , Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that the Nacotics Cell in Bombay has seized a large quantity of heroin, recently and if so, what are the details there of: